

SPECIAL BENCH
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/73(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	BENGAL AND ASSAM COMPANY LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances (via video conferencing/physically)

Ms. Asia Hasan, Adv.] For the Petitioner
Mr. Pathik Chowdhury, Adv.]

ORDER

1. Ld. Counsel for the Petitioner present.
2. Post the matter before Regular Bench on **22/05/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**